

NEXT DATE OF HEARING: 29.05.2026

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH AT NEW DELHI

ORIGINAL APPLICATION NO. 576 OF 2025

IN THE MATTER OF:

GAYATRIPAL & ORS

... PETITIONER

VERSUS

STATE OF UTTAR PRADESH & ORS

...RESPONDENTS

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FILED BY:




SHARAD CHAUHAN, ASHISH PANDEY
ADVOCATES FOR RESPONDENTS NO. 06
CHAMBER NO. 203, M.C SETALVAD
CHAMBERS BLOCK, SUPREME COURT OF INDIA,
NEW DELHI – 110001
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DATED: 25.05.2026
NEW DELHI

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STATE OF UTTAR PRADESH & ORS RESPONDENTS

ADDITIONAL REPLY ON BEHALF OF RESPONDENT
NO.06 i.e. SHRI MAYANK DWIVEDI WITH AFFIDAVIT

MOST RESPECTFULLY SHOWETH:

1. It is most respectfully submitted that the present Original Application No. 576 of 2025 is pending for adjudication before this Hon'ble National Green Tribunal (hereinafter 'Hon'ble Tribunal').
2. It is further submitted that on the last date of hearing the Hon'ble Tribunal had raised some questions pertaining to the storage license issued in the name of the answering Respondent for the storage of gravel on the land bearing Gata No. 456, having the capacity of 50,000 cubic meter per year, for the period of 08.03.2024 to 07.03.2027.
 - A. THE SOURCES OF GRAVEL/ SAND STORED AT STORAGE LAND.**
 - a. It is respectfully submitted that the storage license for the storage of sand on the land bearing Gata No. 456,

admeasuring an area of 0.5444 hectare, situated at Gram Bahadurpur, mohalla Ghazipur, Tehsil Fatehpur, district Fatehpur, Uttar Pradesh for the quantity to the tune of 50000 cubic meter per year, for the period of 08.03.2024 to 07.03.2027 has been issued in the name of the answering Respondent by the District magistrate, Fatehpur, Uttar Pradesh vide its consent letter dated 08.03.2024. It is further submitted that generally the license holder can procure mining material from any mining site for the purpose of storage as well as selling not more than 50,000 cubic meter per year.

- b. It is pertinent to mention here that the answering Respondent generally procure mining material for storage from mining site located at

1. Lelra Khadan,

2. Oti Khadan,

3. Sarauli Dump

4. Rampur Dump,

and all the above are located in district Fatehpur, Uttar Pradesh.

B. COMPLIANCE GENERAL CONDITIONS FOR GRANT OF STORAGE LICENCE AS PER RULE 7 OF U.P. Minerals (Prevention of Illegal Mining, Transportation and Storage) Rules, 2018.

The answering respondent is producing a flowchart to show the compliance of the rule 7:

The licensee shall prominently display the sale price at the storage point.	COMPLIED
The licensee shall deploy CCTV camera and check gates for proper monitoring of the stock.	CCTV CAMERAS ARE INSTALLED BY THE PROJECT PROPONENT WHENEVER THE DUMPING SITE IS IN RUNNING CONDITION.
The licensee shall maintain a correct and intelligible account of minerals procured and transported daily to different destinations in the format prescribed in e-Form 'C'/Form 'C7 Form 'G' which will be corresponding to the quantity of valid transit pass by which licensee has received the mineral.	COMPLIED
The licensee shall submit the monthly return in Form 'E' of the accounts maintained under clauses (ii) and (iii) respectively for every month within the first week of the	PARTIALLY COMPLIED

succeeding month to the District Officer.	
All the reports, returns and registers shall be maintained by the licensee and kept in the place of business and be made available to the Inspecting Officer.	COMPLIED
The licensee shall not pollute the environment by storing the minerals or while utilising them in the processing plant or beneficiation plant or the factory.	THE PROJECT PROPONENT IS ONLY HAVING THE LICENSE FOR STORAGE OF SAND THEREFORE NO PROCESSING PLANT OR ANY INDUSTRY IS BEING RUN BY THE PROJECT PROPONENT
The licensee shall allow the inspecting officers of the Directorate of Mines to inspect the store, factory, processing plant, beneficiation plant to verify the stock of minerals and to take samples and extract of records.	COMPLIED
The District Officer may impose such further condition as may be	READY TO COMPLY

necessary in the interest of the public	
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C. QUANTITY OF THE MATERIAL TRANSPORTED BY THE VEHICLE AND DUMPER AT THE AT STORAGE SITE.

- a. It is submitted that as far as the quantity of the sand stored at the site is concerned the answering Respondent is willing to provide data regarding vehicle entries made from 12.01.2026 to 22.01.2026 while transporting mining materials for the purpose of storage as well as selling from the site. It is further submitted that at present the land in question is bare land and nothing is stored on it. The same has been verified at the time of inspection conducted on 02.01.2026 by the Joint Committee. True typed copy of the log book entries made from 12.01.2026 till 22.01.2026, of transportation of mining material is annexed and marked herewith as **ANNEXURE NO. R-01.**

D. REPLY TO THE REJOINDER OF THE APPLICANT

- a. It is submitted that the answering Respondent denies all claims, contention, submission, allegation, and/or averment made by the applicant in its rejoinder, which is contrary to or inconsistent with present reply or the records of the case.

- b. It is submitted that the answering Respondent is a law-biding citizen of India having full faith and regard for the law of the land.
- c. It is further submitted that the averments made by the applicant in paragraph 3 to 5 of the rejoinder are regarding the Joint committee report dated 16.02.2024 and the need for scientific assessment, on the site/ land bearing Gata No. 456, admeasuring an area of 0.5444 hectare, situated at Gram Bahadurpur, mohalla Ghazipur, Tehsil Fatehpur, district Fatehpur, Uttar Pradesh. It is respectfully submitted that the said issue does not fall within the domain of the answering Respondent. Therefore, the concerned authorities of the state may response on this issue.
- d. It is submitted that the averments made by the applicant in the rejoinder in paragraph no. 6 to 8 are regarding to the non-compliance admission on the basis of the affidavit filed by the District Magistrate, Fatehpur. It is further submitted that the answering respondent has already clarified its compliance in its reply dated 13.02.2026, regarding the concerned issue of absence of CCTV at the site and the destruction of the public road from Fatehpur-Augasi Highway to Village Sevaramau (approximately 1.2 km). Therefore, need no comments to the averments.

- e. It is pertinent to mention here that the averments made by the applicant in para no. 9 to 10, regarding the violation of Rule-7 of the Uttar Pradesh Minerals (Prevention of Illegal Mining, Transportation and Storage) Rules, 2018, are misleading, as the answering respondent has already informed the Hon'ble tribunal in its reply dated 13.02.2026 to the Original Application that the answering Respondents has adhered to all the general conditions of the abovementioned Rules, for the grant of storage license. Therefore, the answering Respondent has no comment to offer on this issue.
- f. It is further submitted that the applicant has averred in para no. 11 in rejoinder regarding the attraction of penalty prescribed under Rule 10 of the Uttar Pradesh Minerals (Prevention of Illegal Mining, Transportation and Storage) Rules, 2018 i.e. regarding the "suspension or cancellation of storage license" that is misleading and erroneous. As the abovementioned ruled does not applies to the present case and as per the said rule the District Magistrate may rescind the license only in case of breach of the terms and conditions of the license and not on the basis of the violation of the conditions Rule-7 of the Uttar Pradesh Minerals (Prevention of Illegal Mining, Transportation and Storage) Rules, 2018, albeit the answering respondent is complying

with the conditions as envisaged in rule 7 of the rules, 2018.

- g. Further, it is submitted that the averments made by the applicant in para no. 12 to 14 regarding the rebuttal to the reply filed by the answering respondent. It is further submitted that the answering respondent have adhered to all the conditions of Rule-7 of the Uttar Pradesh Mineral (Prevention of Illegal Mining, Transportation and Storage) Rules, 2018 and the answering respondent has not concealed anything from the Hon'ble Tribunal.

Further it is submitted that the answering respondent has complied with the terms and conditions of the storage license and operated the storage activity within permissible limit i.e. 50,000 cubic meters per year. Therefore, the averments made by the applicant in the rejoinder with respect to non-compliance with the conditions prescribed in rule -7 of the abovementioned Rules are not appropriate enough to substantiate his submission.

- h. Further, the averments made by the applicant in para no. 15 regarding the answerability of the answering respondent no.5 with respect to his role in business. It is respectfully submitted that the answering Respondent no.5 has already submitted before the Hon'ble Tribunal vide reply dated

13.02.2026, that he carries just a ownership of the land in question upon which the answering Respondent no. 6 have been operating storage of minerals. Therefore, there need no comment from the answering Respondent.

- i. It is submitted that the averments made by the applicant in para no. 16 of the rejoinder, seeking comprehensive scientific environmental audit of the site. It is further submitted that it is up to the Hon'ble tribunal to pass an appropriate order. Therefore, it needs no comment from the answering Respondent No. 6.
- j. With Regard to the averments made by the applicant in para no. 17 of the rejoinder. It is respectfully submitted that the averments made by the applicant seems adjudicating the matter by himself and decided culpability of the answering Respondents and directing the Hon'ble Tribunal what actions should be taken against the answering Respondents. Therefore, It is respectfully submitted that the averment made by the applicant has no predicate to substantiate his claim.
- k. The averment made by the applicant in para no.18 is regarding supporting picture of the land in question. Therefore, need no comment from the answering Respondent.

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VS

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...RESPONDENTS

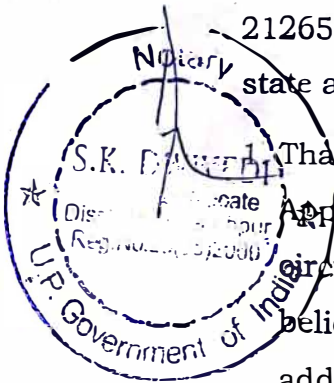
AFFIDAVIT

I, Mayank Kumar Dwivedi S/o Santosh Kumar Dwivedi, aged about 27 years, R/O Sarkandi, Fatehpur, Uttar Pradesh, 212658, presently at Fatehpur, do hereby solemnly affirm and state as under:

1. That I am Respondent No.6 in the abovementioned Original Application, and I am fully conversant with the facts and circumstances of the case to the best of my knowledge and belief and as such competent to swear the present additional affidavit in my personal capacity.

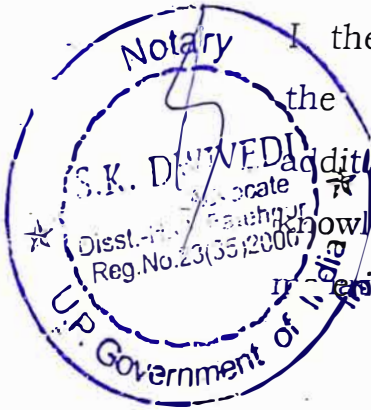
2. That I have read and understood the contents of the additional affidavit and the same has read over to me and explained to me by my counsel in my vernacular and hence swearing the present additional affidavit.

3. That I state that the contents of the aforementioned additional affidavit which has been drafted under my instructions and the contents are true and correct to the best of my knowledge and belief.



Mayank
Advocate
DEPONENT

VERIFICATION



I the above-named deponent, do hereby verifying that the contents of para no 1 to 3 of the present additional affidavits are true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.

Verified at Fatehpur on ___ day of April 2026.

Mayank
Advocate
DEPONENT

Sworn before the day at
By Sri. *[Signature]*
To Whom the content of this Affidavit
be Contents of this Affidavit And
Who is *[Signature]*
Advocate
Received *[Signature]*

THROUGH
SHARAD CHAUHAN, ASHISH PANDEY
ADVOCATES

Notary Fatehpur

12/1/2026

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Page no.:

Date: / /

ANNEXURE

R-01

क्र.स.	घाडी न.	इ.का.नाम	प्रकार	घ.मी	e form c No
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5	UP94AT3532	Shivam	22TR	25	2114
6	MP07HB3988	Rajy	18TR	25	2115
7	CG10BY6062	Shivam	22TR	25	2116
8	MP07HB6556	Saurabh	22TR	25	2117
9	CG06HD3178	Rajy	22TR	25	2118
10	CG10BY2674	Saurabh	22TR	25	2119
11	CG10BY6064	Saurabh	18TR	25	2120
12	CG10BY6063	Anshuman	18TR	25	2121
13	UP93AT0505	Saurabh	18TR	25	2123
14	UP93BT9539	Shivam	18TR	25	2123
15	UP93CT1780	Rajy	22TR	25	2124
16	UP93BT5893	Rajy	18TR	25	2125
17	UP93DT4777	Rajy	18TR	25	2126
18	UP93DT6971	Rajy	22TR	25	2127
19	UP93ATS195	Rajy	22TR	25	2128
20	UP93BT0975	Anshum	18TR	25	2129

13/131/2026

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Date: / /

क्र.स.	राज्य सं.	श.का.गम	प्रकार	घ.मि.	e form C. No.
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3.			18TR	25	2131
4.	UP 92AT0336	Rajy	18TR	25	2132
5.	UP 92T 9662	Saurabh	18TR	25	2133
6.	UP 92AT3497	Rajy	18TR	25	2134
7.	RJ 34GA2185	Rajy	18TR	25	J 2135
8.	RJ 34GA2341	Rajy	18TR	25	M 2136
9.	RJ 34GA2342	Rajy	18TR	25	2137
10.	UP 72BTU140	Saurabh	22TR	25	2138
11.	UP 93BT0975	Saurabh	18TR	25	2139
12.	UP 93AT5195	Rajy	18TR	25	J 2140
13.	UP 93DT6971	Rajy	18TR	25	2141
14.	UP 93DT 4777	Rajy	18TR	25	2142
15.	UP 93CT 1780	Shivam	18TR	25	2143
16.	UP 93RT9539	Saurabh	18TR	25	2144
17.	UP 93AT0505	Rajy	18TR	25	2145
18.	CG 10BY 6063	Rajy	18TR	25	2146
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20.	CG 10 BY 6064	Rajy	18TR	25	2148
					2149

← 16/02/2026 ⇒

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Page no.:

Date: / /

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6	UP49BT3545	Rajy	18TR	25	2160
7	UPS1BT1992	Saurabh	18TR	25	2161
8	UP32MN7913	Saurabh	18TR	25	2162
9	UPU2RTU119	Saurabh	18TR	25	2163
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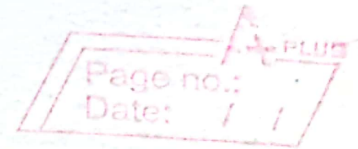
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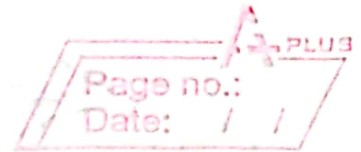
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6	UP71BT2312	Rajy	18TR	25	2282
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8	UP32MN7813	Saurabh	18TR	25	2284
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24	UP92T9662	Saurabh	18TR	25	2301
25	MP07HD6556	Saurabh	18TR	25	2302
26	UP71AT1856	Rajy	18TR	25	2303
27	UP71T6486	Rajy	18TR	25	2304
28	UP71T8339	Saurabh	18TR	25	2305
29	UP71T6702	Rajy	18TR	25	2306
30	UP91N4128	Kanchan श्री	श्री	25	2307
31	UP93T2511	Saurabh	18TR	25	2308
32	UP93NT6138	Saurabh	18TR	25	2309
33	UP93NT5897	Saurabh	18TR	25	2310
34	UP71AT1936	Rajy	18TR	25	2311
35	UP71T6439	Saurabh	18TR	25	2312
36	UP71T5432	Rajy	18TR	25	2313
37	UP71T4729	SHIVAM	18TR	25	2314
38	UP71ATS851	Rajy	18TR	25	2315
39	UP71T8529	SHIVAM	18TR	25	2316
40	UP33CT7803	SHIVAM	18TR	25	2317
41	UP79T8479	Rajy	18TR	25	2300



क्र.सं.	गाडी नं.	शिकार्या	पदा	वर्ग	eformc No
42	RS 346A 2341 UP 79784	Shivam	18TR	25	314324079901120 23018
43	RS 346A 2342	SHIVAM	18TR	25	230239
44	UP 310T 4140	SHIVAM	18TR	25	23020
45	RS 346A 2185	Saurabh	18TR	25	230 ²¹
46	UP 1CT 5565	Niraj	18TR	25	230 ²²
47	UP 77 AN 9177	Saurabh	18TR	25	2323
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क्र.स.	गाड़ी नं.	श.कानाम	प्रकार	वर्ग	e formc No.
1	UP991N4128	Vinod	ट्रक	3	3143240799011202324
← 20/02/2026 ⇒					
1	UP71AH8162 UP71AT6891	Anshuman	ट्रक	3	3143240799011202325
2	UP79AT6891	Anshuman	18TR	25	2326
3	UP90T6817	Rajy	18TR	25	2327
4	BR28GB0851	Rajy	18TR	25	2328
5	UP79AT6067	Rajy	18TR	25	2329
6	^{4ECT} UP79AT0084	Danish	18TR	25	2330
7	UP99AT1662	Anshum	18TR	25	2331
8	UP49DT7745	SHIVAM	18TR	25	2332
9	UP33CT6480	Rajy	18TR	25	2333
10	UP71NT3400	Anshum	18TR	25	2334
11	UP77AN9177	Anshum	18TR	25	2335
12	UP71AT1936	Rajy	18TR	25	2336
13	UP93NTS897	Rajy	18TR	25	2337
14	UP93NT6178	SHIVAM	18TR	25	2338
15	UP93T2511	Danish	18TR	25	2339

क्र.स.	चाडी नं.	श.का नाम	प्रकार	धर्मा	e form C No.
16	UP71T8579	Anshuman	18TR	25	3143240799031202340
17	UP71ATS851	Rajy	18TR	25	2341
18	UP71T4729	Rajy	18TR	25	2342
19	UP71TSU32	Rajy	18TR	25	2343
20	RJ34GA2185	Rajy	22TR	25	2344
21	RJ34GA2342	Anshum	18TR	25	2345
22	RJ34GA2341	SHIVAM	18TR	25	2346
23	MP07H06556	Rajy	18TR	25	2347
24	CG10DY6062	Rajy	18TR	25	2348
25	MP07H03998	Rajy	18TR	25	2349
26	UP94AT3532	Saurabh	18TR	25	2350
27	UP92ATS917	Rajy	18TR	25	2351
28	CG06HD3178	SHIVAM	18TR	25	2352
29	CG10DY2674	SHIVAM	18TR	25	2353

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क्र.सं.	गाडी नं.	श्री. कर्ता	प्रकार	घनमी	Form No
1	R5349A2342	Saurabh	18TR	25	310374079901190235
2	R5349A2185	Saurabh	18TR	25	2355
3	UP71TS432	Rajy	18TR	25	2356
4	UP71TU729	Rajy	22TR	25	2357
5	UP71AT5851	Danish	18TR	25	2358
6	UP71T8529	Rajy	18TR	25	2359
7	UP93T8511	Rajy	22TR	25	2360
8	UP93BT6138	Rajy	18TR	25	2361
9	UP93BT5897	Danish	18TR	25	2362
10	UP71AT1936	Rajy	18TR	25	2363
11	UP77AN9177	Rajy	18TR	25	2364
12	UP33CT6480	Anshuman	18TR	25	2365
13	UP42DT7748	SHIVAM	18TR	25	2366
14	UP99AT1662	Danish	18TR	25	2367
15	UP42CT0084	Anshuman	18TR	25	2368
16	UP79AT6067	Rajy	18TR	25	2369
17	BR98GB0851	Rajy	18TR	25	2370
18	UP90T6817	SHIVAM	18TR	25	2371
19	UP79AT6891	Rajy	18TR	25	2372
20	CG100Y9674	Rajy	18TR	25	2373

क्र.स.	गाडी नं.	श.कायम प्रकार	धर्म	eForm No.	
21	CG06HD3178	SHIVAM	18TR	25	3143240799011202374
22	UP92ATS917	SHIVAM	18TR	25	2375
23	UP94AT3532	Anshuman	18TR	25	2376
24	MP07HB3988	Danish	18TR	25	2377
25	CG10DY6062	SHIVAM	18TR	25	2378
26	MP07HD6556	SHIVAM	18TR	25	2379
27	RJ34GA2341	Rajy	18TR	25	2380
28	UP92T9669	Rajy	18TR	25	2381
29	UP79T8479	Rajy	18TR	25	2382
30	UP93OT0975	SHIVAM	18TR	25	2383
31	UP93ATS195	SHIVAM	18TR	25	2384
32	UP93CT1780	Saurabh	18TR	25	2385
33	UP93OT9539	Saurabh	18TR	25	2386
34	UP93AT0505	Rajy	18TR	25	2387
35	CG10DY6063	SHIVAM	18TR	25	2388
36	CG10DY6064	SHIVAM	18TR	25	2389
37	CG10DY2674	SHIVAM	18TR	25	2390
38	RJ34GA2342	Rajy	18TR	25	2391
39	RJ34FA2185	Rajy	18TR	25	2392
40	UP71TS432	Saurabh	18TR	25	2433

क्र.स.	वासी नं.	प्रा.वा.वा.प.	पं.क्र.	वर्ग	e form No	क्र.स.
41	UP71T4729	Rajy	18TR	25	3143240799091920239	61
42	UP71ATS851	Saurabh	18TR	25	2395	62
43	UP71T8529	SHIVAM	18TR	25	2396	63
44	UP93T9511	Rajy	18TR	25	2397	64
45	UP93BT6138	Rajy	18TR	25	2398	65
46	UP93NT5897	Rajy	18TR	25	2399	66
47	UP71AT1926	Rajy	18TR	25	2400	67
48	UP77ANG177	Rajy	18TR	25	2401	68
49	UP71BT3400	SHIVAM	18TR	25	2402	69
50	UP33CT6480	Saurabh	18TR	25	2403	70
51	UP42JT7745	SHIVAM	18TR	25	2404	71
52	UP92AT1662	Saurabh	18TR	25	2405	72
53	UP49CT0089	Rajy	18TR	25	2406	73
54	UP79AT6067	Rajy	18TR	25	2407	74
55	BR98GT0851	SHIVAM	18TR	25	2408	75
56	UP90T6817	SHIVAM	18TR	25	2409	76
57	UP79AT6891	Rajy	18TR	25	2410	77
58	UP92AT5917	Saurabh	18TR	25	2411	78
59	UP94AT3532	Rajy	18TR	25	2412	79
60	MPD7HD3988	Darshan	18TR	25	2413	80

क्र.स.	गाडी नं.	श.कागाम प्रकार	वर्ग	eform No.	
61	CG 10BY 6062	Saurabh	22TR	25	3143240799011202414
62	MP07 MB 6556	Rajy	18TR	25	2415
63	RJ34GA 2341	Saurabh	22TR	25	2416
64	RJ47GA 2327	Rajy	18TR	25	2417
65	RJ37G 00266	Rajy	18TR	25	2418
66	UP71BT 3810	SHIVAM	18TR	25	2419
67	UP71BT 3811	Rajy	18TR	25	2420
68	UP71BT 1865	Rajy	18TR	25	2421
69	UP42NT 8850	Rajy	18TR	25	2422
70	UP95ST 3168	Saurabh	18TR	25	2423
71	UP50CT 2899	Saurabh	18TR	25	2424
72	UP63AT 9952	SHIVAM	18TR	25	2425
73	UP63AT 9953	Rajy	18TR	25	2426
74	UP75DT 3467	Rajy	18TR	25	2427
75	UP75AT 6546	Rajy	22TR	25	2428
76	UP75DT 9026	SHIVAM	18TR	25	2429
77	UP96 T 4514	Saurabh	18TR	25	2430
78	UP51AT 8311	Rajy	18TR	25	2431
79	UP53FT 1839	SHIVAM	18TR	25	2432
80	UP42OT 5079	Rajy	18TR	25	2433

क्र.स.	गाडी नं.	श.का नाम	प्रकार	वर्ग	e-form No
81	UP42BT4119	Rajy	18TR	25	3143240799011202434
82	UP51BT1992	Rajy	18TR	25	2435
83	UP42BT3545	Rajy	18TR	25	2436
84	UP53ET3755	Danish	18TR	25	2437
85	UP43T9660	Rajy	18TR	25	2438
86	UP71AT1996	Rajy	18TR	25	2439
87	UP71AT9954	Saurabh	18TR	25	2440
88	UP78GN6308	SHIVAM	18TR	25	2441
89	UP78GN6307	Rajy	18TR	25	2442
90	UP71CT6565	Anshuman	18TR	25	2443
91	UP71AT8256	Rajy	18TR	25	2444
92	UP71BT2212	Rajy	18TR	25	2445
93	MP07MD3988	Rajy	18TR	25	2446
94	UP94AT3532	Anshuman	18TR	25	2447
95	UP92AT5917	Rajy	18TR	25	2448
96	UP93T2511	Saurabh	18TR	25	2449
97	UP71T8519	Saurabh	18TR	25	2450

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क्र.सं.	आडी नं.	शालानाम	प्रकार	घतमी	e Form No.
1	UP31T8529	Danish	18TR	25	3143740799011202451
2	UP93T2511	SHIVAM	18TR	25	2452
3	UP92AT5917	RAJY	18TR	25	2453
4	UP94AT3532	SHIVAM	18TR	25	2454
5	UP71AT1996	SHIVAM	18TR	25	2455
6	UP71AT2954	SHIVAM	22TR	25	2456
7	UP78GN6308	RAJY	18TR	25	2457
8	UP78GN6307	RAJY	18TR	25	2458
9	UP71CT6555	SHIVAM	18TR	25	2459
10	UP71AT8956	RAJY	18TR	25	2460
11	UP71AT ²⁷¹² 8956	RAJY	18TR	25	2461
12	UP51DT1992	RAJY	22TR	25	2462
13	UP49DT3545	RAJY	18TR	25	2463
14	UP53ET3755	RAJY	18TR	25	2464
15	UP43T9660	SHIVAM	18TR	25	2465
16	UP75DT9026	RAJY	22TR	25	2466
17	UP96T4514	RAJY	18TR	25	2467
18	UP51DT8311	Saurabh	18TR	25	2468
19	UP53FT1839	RAJY	18TR	25	2469
20	UP42DT5079	RAJY	18TR	25	2470

क्र.स.	गाडी नं.	श. काम	प्रकार	यमी	e formc No.
21	UP42BT4119	Rajy	18TR	25	3143240799011202471
22	UP50CT9899	Rajy	18TR	25	2472
23	UP63AT9952	Rajy	18TR	25	2473
24	UP63AT9953	Sivam	18TR	25	2474
25	UP75BT3467	Saurabh	18TR	25	2475
26	UP75BT6546	Saurabh	18TR	25	2476
27	R547GA2327	Rajy	18TR	25	2477
28	R537GB0966	Rajy	18TR	25	2478
29	UP71BT3810	Saurabh	18TR	25	2479
30	UP71BT3811	Rajy	18TR	25	2480
31	UP49BT8850	Saurabh	18TR	25	2481
32	UP95T3168	Saurabh	18TR	25	2482
33	UP71T5432	Rajy	18TR	25	2483
34	UP71T4799	Rajy	18TR	25	2484
35	UP71AT5851	Rajy	18TR	25	2485
36	CG10BY6062	Saurabh	18TR	25	2486
37	UP93BT6138	Saurabh	18TR	25	2487
38	R534GA2341	Rajy	18TR	25	2488
39	MP07HD3988	Saurabh	18TR	25	2489
40	UP77AN0177	Danish	18TR	25	2490

क्र.सं.	गाडी नं.	श.कारण	प्रकार	धर्म	e form C No.
41	UP930T6138	Rajy	18TR	25	3143240799011202491
42	UP93 DT5893	Saurabh	18TR	25	2492
43	UP71AT1936	Saurabh	18TR	25	2493
44	UP710T3400	Saurabh	18TR	25	2494
45	UP33AT6480	Rajy	18TR	25	2495
46	UP92AT1662	Saurabh	18TR	25	2496
47	UP42CT0084	Rajy	18TR	25	2497
48	UP93AT0505	Rajy	18TR	25	2498
49	UP93 BT9539	Saurabh	18TR	25	2499
50	UP93CT1780	Saurabh	18TR	25	2500
51	UP93 AT5195	Saurabh	18TR	25	2501
52	UP930T0975	Saurabh	18TR	25	2502
53	UP79T8479	Anshuman	18TR	25	2503
54	UP92T9662	Saurabh	18TR	25	2504
55	RJ34FA2341	Saurabh	18TR	25	2505
56	UP77AN9177	Rajy	18TR	25	2506
57	MP07HD3988	Saurabh	18TR	25	2507
58	MP07HB6556	Rajy	18TR	25	2508
59	CG10DY8062	Saurabh	18TR	25	2509
60	UP71AT5851	Saurabh	18TR	25	2510

क्र.स.	गाडी नं.	ड्रा. कागज	प्रकार	घर मी	e form No
61	UP71TU729	Saurabh	18TR	25	3143940799011202511
62	UP71TS432	Rajy	18TR	25	2512
63	UP95T3168	Saurabh	18TR	25	2513
64	UP49BT8850	Anshuman	18TR	25	2514
65	UP71NT3911	Rajy	18TR	25	2515
66	RS37GB0266	Saurabh	18TR	25	2516
67	RS47GA2397	Saurabh	18TR	25	2517
68	UP75NT6546	Saurabh	18TR	25	2518
69	UP75NT3467	Saurabh	18TR	25	2519
70	UP50CT9099	Saurabh	18TR	25	2520
71	UP49NT4119	Rajy	18TR	25	2521
72	UP49NT5079	Saurabh	18TR	25	2522
73	UP53ET1839	Rajy	18TR	25	2523
74	UP51NT8311	Saurabh	18TR	25	2524
75	UP96TU519	Saurabh	18TR	25	2525
76	UP75NT9026	Rajy	18TR	25	2526
77	UP43T9660	Saurabh	18TR	25	2527
78	UP53ET3755	Anshuman	18TR	25	2528
79	UP42BT3545	Saurabh	18TR	25	2529
80	UP51BT19192	Saurabh	18TR	25	2530

क्र.सं.	गाडी नं.	इ.क.नाम	प्रकार	धर्म	e form No.
81	UP71ATS956	Saurabh	18TR	25	3143240799011202531
82	UP78GN6307	Saurabh	18TR	25	2532
83	UP78GN6308	Rajy	18TR	25	2533
84	UP71AT9954	Rajy	18TR	25	2534
85	UP71AT1996	Saurabh	18TR	25	2535
86	UP94AT3532	Saurabh	18TR	25	2536
87	UP92ATS917	Saurabh	18TR	25	2537
88	UP93T9511	Saurabh	18TR	25	2538
89	UP71T8529	Saurabh	18TR	25	2539
90	UP93NT6188	Saurabh	18TR	25	2540
91	UP93NT5893	Rajy	18TR	25	2541
92	UP93CT6480	Saurabh	18TR	25	2542
93	UP42CT0084	Saurabh	18TR	25	2543
94	UP93AT0505	Saurabh	18TR	25	2544
95	UP93NT9539	Saurabh	18TR	25	2545
96	UP93CT1780	Rajy	18TR	25	2546
97	UP93AT5195	Saurabh	18TR	25	2547
98	UP93NT0975	Saurabh	18TR	25	2548
99	UP79T8479	Saurabh	18TR	25	2549
100	UP92T9662	Saurabh	18TR	25	2550